115 Written Answers

its task. The report of the Committee is being

processed expeditiously.

[Translation]

Statutory Status to Planning Commission

6008. SHRI YUVRAJ: Will the PRIME MINISTER be pleased to State:

(a) whether Government propose to give statutory status to the Planning Commission;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) Yes, Sir.

- (b) The details are being worked out.
- (c) Does not arise.

Regional Offices of Kendriya Vidyalaya Sangathan

6008. SHRI SANTOSH KUMARGANG-WAR. Will the PRIME MINISTER be pleased to State:

(a) whether selection of locations for regional offices of Kendriya Vidyalaya Sangathan is under consideration;

(b) if so, the names of such locations under consideration, and

(c) whether there is any proposal to set up a regional office in Bareilly also?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN DE-PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE- (b) and (c). Do not arise.

[English]

Upgrading of Central Vehicle Depot, Avadi

6011. SHRI R. MUTHIAH: Will the PRIME MINISTER be pleased to State:

(a) whether there is any proposal for upgrading the Central Vehicle Depot, Avadi as a composite ordnance depot; and

(b) if so, the details thereof and the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The restructuring of Central Vehicle Depot, Avadi as a Composited Ordnance Depot is being explored at the level of Southern Command. There is no proposal before the Government at present.

(b) Does not arise.

Eranakulam as Biotechnical District

6012. PROF. K.V.THOMAS: Will the PRIME MINISTER be pleased to State:

(a) whether 77th Session of Indian Science Congress held at Cochin had recommended that Ernakulam District of Kerala should be developed into a biotechnical district; and

(b) if so, the steps taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN DE- PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON); (a) and (b). No such recommendation has so far been received by the Government from the 77th Session of Indian Science Congress held at Cochin during February, 1990. However, on a suggestion made during the deliberations of the Science Congress, the possibility of formulating a proposal in a Projects mode on the theme "Eranakulam a Biotechnology District" is being looked into By a local group under the guidance of the District Collector, Ernakulam. This proposal would then be submitted to the State Government. The Department of Biotechnology would be associated in progressing it further.

Per Capita Investment/Income in Lakshadweep

6013. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to State:

(a) the per capita investment and the rate of increase in per capita income in Lakshadweep during the last two years, yearwise;

(b) whether it is below the national average; and

(c) if so, the steps taken or proposed to be taken to increase the per capita income of Lakshadweep in the current Five Year Plan period?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b). The per capita plan outlays (which include public sector investment and current outlays) for Lakshadweep for the years 1988-89 and 1989-90 are Rs. 3889 and Rs. 4667 respectively. These are at a much higher level than the national average, which are Rs. 258 and Rs. 277 for the respective years. The estimates of per capita total investment (i.e. public sector and private sector investment together) are not available at the level of States and UTs.

The official estimates of Net State Domestic Product (State income) and the per capita thereof are prepared by the respective States/Union Territories, and finalised in consultation with the Central Statistical Organisation. The Union/Territory of Lakshadweep have so far not prepared their estimates of the UTs' income and per capita income.

(c) Steps have, however, been taken to improve the general living standards of the people of Lakshadweep. An Island Development Authority, constituted in 1986, looks into the special development needs of Lakshadweep. Steps have been taken to improve transportation, develop tourism, improve air communications, establish medical facilities and develop non-conventional energy.

[Translation]

Pollution control Devices in Industries in Delhi and U.P.

6014. SHRI KALPNATH SONKAR: Will the PRIME MINISTER be pleased to State:

(a) the number of industrial units in Delhi, Noida, Sahibabad and Ghaziabad where pollution controlling devices have been installed; and

(b) the steps taken by Government so far to get these devices installed in other defaulting units?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMEN-TATION (SHRIMATI MANEKA GANDHI): (a) The names of industries having pollution control devices in Delhi, Noida, Sahibabad and Ghaziabad are as follows: